Regarding Point of Order

श्री मनीश तिवारी (चंडीगढ़): सर, मेरा भी एक पॉइंट ऑफ ऑर्डर है।

HON. CHAIRPERSON: Under which Rule, are you raising the point of order?

SHRI MANISH TEWARI: Under Rule 376 of the Rules of Procedure and Conduct of Business in Lok Sabha.

माननीय सभापित जी, इनसे पहले जो माननीय सदस्य बोल रहे थे, उन्होंने यह कहा कि जो संविधान का जो ... है, उसको इसलिए क्रियान्वित किया गया, क्योंकि काले कानूनों को अमलीजामा पहनाया जाए । इस सदन में आप जानबूझकर गलत बयानी नहीं कर सकते हैं । अगर इस देश में पिछले 70 सालों में कोई सबसे बड़ा काम हुआ है तो वह जमीन सुधार का काम हुआ है । उस लैंड रिफॉर्म्स के कानून को संरक्षण देने के लिए संविधान में ... को इन्सर्ट किया गया था । मेरा आपसे आग्रह है कि संविधान की एक बहुत महत्वपूर्ण धारा को लेकर यह जो गलत बयानी है, उसे सदन के रिकॉर्ड से निकाला जाए ।

HON. CHAIRPERSON: That will be looked into. If that is the thing, it will be removed.

19.47 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Monday, December 16, 2024/ Agrahayana 25, 1946 (Saka).

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